

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

(A)

O.A. No. 546 of 1992  
M.A. No. 1607 of 1997  
M.A. No. 1609 of 1997  
M.A. no. 1610 of 1997  
M.A. No. 1611 of 1997  
M.A. No. 1612 of 1997  
M.A. No. 1639 of 1997

New Delhi, dated the 17th July, 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Rahul Singh,  
A-210, Pandara Road,  
New Delhi. ... Applicant

(Applicant in Person)

Versus

Union of India through

1. The Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. The Jt. Secretary (Admn.) & CAO,  
Ministry of Defence,  
C-II Hutmants,  
Dalhousie Road,  
New Delhi-110011. ... Respondents

(By Advocate: Shri K.R. Sachdeva)

ORDER (Oral)

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Applicant presses M.A. no.1639 of 1997  
praying for permission to withdraw the O.A. His  
prayer is allowed. O.A. along with connected M.As  
~~are~~ dismissed as withdrawn.

*Lakshmi Swaminathan*  
(Mrs. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Member (A)